

DIVISION BENCH  
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/149(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> JULY 2024**

IN THE MATTER OF	AKSHAY JAIN VS R. MCDILL & COMPANY PVT.LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Mr. Sayantan Bose, Adv. ] For the Respondent

Ms. Ankita Chowdhury, Adv. ]

Mr. Deepnath Roy Chowdhury, Adv. ] For the Respondent

Mr. Rajarshi Dutta, Adv. ]

Mr. S. K. Dutta, Adv. ]

Ms. S. Dutta, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **20<sup>th</sup> September, 2024**.

**Anamitra Pal  
Court Officer**